

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.785
TO BE ANSWERED ON 7TH FEBRUARY, 2017

SETTING UP OF FISHING HARBOURS

785. SHRI P.K. BIJU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to set up new fishing harbours in Kerala under the Centrally Sponsored Schemes to enhance the livelihoods of fishermen and if so, the details thereof;
- (b) whether there is any special assistance component in the central plan for the fishermen; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI SUDARSHAN BHAGAT)

(a): Yes, Madam. The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the coastal State Governments including Kerala and Union Territories for setting up of fishing harbours, based on the techno-economic feasibility reports, viability and complete proposals submitted by them. The admissible central financial assistance under Blue Revolution scheme for construction of fishing harbours for the State of Kerala is 50 percent of the approved project cost.

(b) & (c): The Central Plan Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' being implemented by the DADF aims for an integrated development and management of the fisheries sector covering inland fisheries, aquaculture, marine fisheries, mariculture, cage/pen culture and creation of fisheries infrastructure. The scheme has various broad components namely, (i) Development of Inland Fisheries and Aquaculture, (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations, (iii) National Fisheries Development Board (NFDB) and its activities, (iv) National Scheme of Welfare of Fishermen, (v) Strengthening of Database and Geographical Information System of the Fisheries Sector and (vi) Monitoring, Control and Surveillance (MCS) and other need based interventions. Admissible central financial assistance under this scheme is provided to the eligible fishers, fish farmers and others through the concerned State Government and UT Administrations.
